

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
(DEPARTMENT OF COMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 5037
ANSWERED ON 01/04/2025

INTEREST EQUALISATION SCHEME

5037. DR. MALLU RAVI:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Interest Equalisation Scheme has provided substantial financial support to exporters during the last financial year; and
- (b) if so, the details thereof, including the sectors and regions that have benefited the most particularly in the State of Telangana?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) to (b) Yes. An amount of ₹3699.9 crore was disbursed as financial support to exporters throughout the country under Interest Equalisation Scheme (IES) during the financial year 2023–24.

The major sectors that have derived maximum benefit from the scheme in the State of Telangana are as following: extracts, essences and concentrates of coffee, tea or mate and related preparations; roasted chicory and other roasted coffee substitutes; pepper and dried or ground fruits of the genus *Capsicum* or *Pimenta*; jute and other textile bast fibres (excluding flax, true hemp, and ramie), raw or processed; medicaments for therapeutic or prophylactic use; structural components and parts (excluding prefabricated buildings); machine parts without electrical features; rice; granite, sandstone, and other monumental or building stones cut into blocks or slabs; nails, tacks, staples, and similar iron or steel articles (excluding those with copper heads); and electrical transformers, static converters, and inductors.
